

New Security Force

3040. SHRI K. PARYMOHAN:
SHRI MADHAV RAO PATIL:
SHRI ASHOK NAMDEORAO MOHOL:
SHRI K.P. MUNUSAMY:
SHRI SURESH WARPUDKAR:

Will the Minister of the HOME AFFAIRS be pleased to state:

(a) whether the Government are considering to raise a new security force to minimise dependence on the Army in dealing with internal security problems;

(b) if so, the details thereof alongwith the steps taken by the Government to modernise the police forces;

(c) the extent to which it is likely to be helpful in dealing with the internal security problems; and

(d) the total number of police stations so far provided with communication system called 'Polnet'?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) No, Sir.

(b) to (d) 'Police' is a State subject being Entry 2 of List II of the Seventh Schedule to the Constitution of India. The modernisation of the police is, therefore the responsibility of the State Government. However, Central Government has been providing assistance for procuring vehicles, purchase of equipment aids for investigation etc.

In order to modernise the police Telecommunication, the Government has approved setting up of the POLNET project to connect all the District Headquarters and the State Capitals with New Delhi.

[Translation]

Ban on Mustard Oil

3041. SHRIMATI REENA CHOUDHARY: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) the details of brands of mustard oil which were banned by the Government during August, 1998 in some States; and

(b) the details of steps taken by the Government against the firms of those brand?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYAPAL SINGH YADAV): (a) The following brands were banned by the concerned Government during August, 1998 in some states:—

Dhara, Kanodia, Kohinoor, Scooter, Hathi, Parivar, Jumbo and P-Brand.

(b) Legal action is taken against the offenders as per the provisions of the Prevention of Food Adulteration Act and Rules, 1955.

[English]

Storage Capacity in Kerala

3042. SHRI P. SANKARAN: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state;

(a) the storage capacity of foodgrains in the Food Corporation of India/State Warehousing Corporation in Kerala at the micro level;

(b) the losses of foodgrains at these storage centres in the State during each of the last three years;

(c) the methods adopted to minimise such losses; and

(d) the locations identified and funds allotted for additional storage centres for the Food Corporation of India, State Warehousing Corporation with capacity at each centre in Kerala?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYAPAL SINGH YADAV): (a) The storage capacity of foodgrains available with the Food Corporation of India (FCI) and Kerala State Warehousing Corporation (KSWC) in Kerala as on 1.1.99 is 5.30 lakh MT and 1.50 MT respectively.